

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:306  
ANSWERED ON:27.07.2010  
NORMS FOR ROAD CONSTRUCTION  
Anuragi Shri Ghansyam

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the norms laid down for construction of roads/highways under NHAI in the country;
- (b) whether many National Highways constructed in the country do not conform to the standards and quality norms;
- (c) whether the Government has conducted any quality check on a National Highway being built in Bundelkhand region of Uttar Pradesh;
- (d) if so, the details thereof and the action taken against the errant officials and contractors found guilty in the matter; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

- (a) National Highways Authority of India (NHA) follows the norms laid down in the Ministry of Road Transport & Highways (MoRT&H) specifications, Indian Roads Congress (IRC) Publications as well as NHA Manuals and guidelines issued from time to time.
- (b) No, Sir.
- (c) Yes, Sir.
- (d) & (e) NHA has engaged Supervision Consultants / Independent Engineers to supervise the quality of works on day to day basis besides regular inspections by NHA field and HQ officers. Apart from that NHA has also engaged third party quality audit consultant for checking the quality system of some projects on random basis. The BOT (Annuity) project from Orai (Sankat Mochan Temple) to Bara Jod on NH-25 (km. 220.00 to km. 255.00) and NH-2 (km. 421 to km. 449) is in Bundelkhand region. In this stretch the third party quality test from IIT, Kanpur was conducted and results were satisfactory.